

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **04.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/35/CHE/2021
NAME OF THE PETITIONER(S) : Seimens Financial Services Pvt. Ltd.
NAME OF THE RESPONDENT(S) : Meera Arun
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Shri. Pranava Charan, Ld. Counsel for the Petitioner.
Dr. K.S. Ravichandran, Ld. PCS for the Respondent/Personal Guarantor.
Shri. Vedhavel, Ld. Counsel for the IRP.

Reply to the objections in the form of rejoinder filed by the Petitioner vide S.R. No.1643 dated 20.06.2024 be taken on record.

Ld. Counsel for the Respondent submits that Respondent has not been served the copy of the rejoinder.

Be served within a week and compliance be filed.

List the petition for hearing on **23.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs